

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 08.07.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15039/2018	T.K. Rajagopal	M.K.S.
2	MVC 4/2019	N.M. Munegowda	S.N.R.
3	MVC 67/2017	Krishnakumar M	S.N.R.
4	MVC 68/2017	Krishnakumar M	S.N.R.
5	R.A.15003/2019	K.V.M.	M.R.
6	R.A.15001/2017	N. Ramesh	B.L.K.
7	M.A. 15110/2019	R. Maregowda	
8	M.C.15109/2020	D.M. Muniyappa	
9	M.C.15091/2020	Venkat C.M.	
10	Crl.A.15005/2020	N. Jagadeesha	
AFTERNOON SESSION			
1	A.A. 15001/2019	Keerthi Hegde	U.K.
2	Crl.Misc.15083/2020	M.H. Chabbi	P.P.
3	Crl.Misc.15084/2020	Venkata Reddy	P.P.
4	Crl.R.P.15010/2019	S.N. Tabassum	
Judgment \ Orders			
5	R.A.15037/2015	K.R. Ananthamurthy	
6	M.A.15005/2020	A.G. Nagaraja	
7	M.C.15032/2020	Rakshit K.N.	
8	Crl.A.15012/2019	D.N. Nagaraju	
9	Crl.Misc.15080/2020	Srinivasa M.	P.P.
10	Crl.Misc.15082/2020	N. Chikkegowda	P.P.

In the court of II ADDITIONAL SENIOR CIVIL JUDGE &
J.M.F.C., DEVANAHALLI, Cause List - Dated 08-07-2020.


MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 457/14	Gangamma V/s Ramaiah
2.	O.S. 27/06	Krishnappa V/s Narayanappa
3.	O.S. 335/13	Anjinamma V/s Subbamma
4.	O.S. 276/13	Venkataramanappa V/s Narayanappa
5.	O.S. 1019/07	Akkalappa V/s Thimmarayappa
6.	O.S. 393/17	Munirajamma V/s Lakshamma
7.	O.S. 482/09	Govindappa V/s Nanjappa
8.	O.S. 1085/06	C. Ravishankar V/s Naganna
9.	O.S. 135/13	Kempanna V/s Rangaswamy
10.	O.S. 128/13	Ramsanjeevaiah V/s Venkatesh
AFTERNOON SESSION		
11.	O.S. 580/13	Manjula V/s Mariyappa
12.	O.S. 326/20	M.Srinivas V/s Muthappa
13.	O.S. 469/19	Rajappa V/s Arogyappa
14.	O.S. 388/13	Madhubabu V/s Muniyamma
15.	O.S. 550/10	Mohan Kumar V/s Nimisha Prakash Sha
16.	O.S. 366/12	Muniraju V/s Venkatesh
17.	O.S. 1086/06	C. Ravishankar V/s Naganna
18.	O.S. 505/11	Munimallappa V/s Muniyappa
New Suits		
19.	O.S. 449/20	Faheema Ayesha V/s Syed Javeed
20.	O.S. 451/20	B.G.Meenakshi V.s Aluvelamma

(RAJASHEKAR)
II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 08-07-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.735/2011 2. O.S.813/2013 3. O.S.89/2014 4. O.S.983/2013 5. O.S.253/2020 <u>CRIMINAL</u> 6. C.C.4790/2019 7. C.C.4974/2019 8. PCR 495/2019 <u>ORDERS</u> 9. O.S.651/2007 10. PCR 142/2020	<u>NEW SUIT</u> 1. Ex.5/2020 2. O.S.267/2020 3. O.S.269/2020 4. O.S.271/2020 5. O.S.273/2020 6. O.S.275/2020 7. O.S.277/2020 8. O.S.279/2020 9. O.S.281/2020 10. PCR 144/2020


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 29-06-2020 issued by the Hon'ble High Court of Karnataka.